

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 124**  
**Appeal No.-77/252/ND/2021**

**IN THE MATTER OF:**

Sandhu Apartments Pvt. Ltd. ... Appellant

Vs

ROC ... Respondent

**Order under Section 252.**

**Order delivered on 20.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant :  
For the ROC : Ms.Sweety Kumar, AROC  
For the IT Dept. : Mr Shlokchandra, Adv.  
Ms.Mansie Jain, Adv.  
Mr ShreyChakrobarty, Adv.

**ORDER**

None for the appellant. Even on 26<sup>th</sup> March 2020, when the matter was listed for the first time, none appeared. As a last chance, adjourned to 23.08.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**